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CENTRAL ADMINISTRATIVE TRIBUNAL  
JAIPUR BENCH, JAIPUR

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**ORDERS OF THE BENCH**

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**Date of Order: 24.08.2012**

OA No. 498/2009

Mr. Amit Mathur, counsel for applicant.  
Mr. T.P. Sharma, counsel for respondent nos. 1 to 4.  
None present for respondent nos. 5 & 6.

Learned counsel appearing for the applicant submits that due to subsequent event and on account of the fact that the life of the panel, which has been prepared by the respondents vide Annexure A/1 dated 20.09.2009, has expired. It is not disputed that the life of the panel is only for two years and now the period of two years has already elapsed since the panel was issued in the year 2009. He further submits that in view of this fact, the present Original Application has become infructuous.

In view of the above facts and circumstances of the case, the present Original Application stands dismissed as having become infructuous.

*Anil Kumar*  
(ANIL KUMAR)  
MEMBER (A)

*K. S. Rathore*  
(JUSTICE K.S. RATHORE)  
MEMBER (J)

Kumawat